

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 42/(MAH)/2012
CA No.

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE PARTIES: M/s. Woodward Impex Pvt. Ltd.
V/s.
M/s. The Podar Mills Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Mr. Firdaus Moosa i/b Mr Chetan Damre. for Podar Mills Ltd (New management) Respondent No.1.	Counsel <u>Order</u>	

CP. No. 42/397-398/CLB/MB/MAH/2012

Petitioner side is absent. Respondent side is present.

Since this matter has come first time for hearing before NCLT, the Respondents are
directed to communicate the next date of hearing to the Petitioner.

List this matter on 29th September, 2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

M. K. SHRAWAT
Member (Judicial)